GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

RAJYA SABHA UNSTARRED QUESTION NO. 1129 TO BE ANSWERED ON 29THJULY, 2021

BROADBAND INTERNET SERVICES

1129. **Dr.Kirodi Lal Meena:**

Will the Minister of Communications be pleased to state:

- (a) the details of the public sector and private sector companies providing broadband internet services in the country;
- (b) the detailed guidelines issued by Telecom Regulatory Authority of India (TRAI) in regard to speed of broadband internet;
- (c) whether some private internet service providers are selling their broadband services in contravention to the set guidelines and policy;
- (d) if so, the name of such companies and the nature of violation; and
- (e) the action taken/likely to be taken by Government against these companies?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS (SHRI DEVUSINH CHAUHAN)

- (a) As per the reports of Telecom Regulatory Authority of India (TRAI), 6 public sector and 443 private companies are providing broadband internet services in the country.
- (b) After considering recommendation of the Telecom Regulatory Authority of India (TRAI), the Government has defined the Broadband as under:
 - "Broadband is a data connection that is able to support interactive services including Internet access and has the capability of the minimum download speed of 512 kbps to an individual subscriber from the point of presence (POP) of the service provider intending to provide Broadband service"
- (c) to (e): Yes, Sir. Companies are granted license under Section 4 of the Indian Telegraph Act, 1885 to provide Internet Services. A list of ISP Licensees found to be providing broadband services in contravention to License conditions and nature of violation is enclosed as **Annexure-1**. Appropriate financial penalty has been imposed on such Licensee.

List of ISP Licensees found to be providing broadband services in contravention to License conditions

Sr.	Name of the Licensee	Nature of violation
No.		
1	M/s ABT Ltd.	ISP not having WPC clearance for the tower in the network
2	M/s Airnet India Pvt Ltd	Transfer of License operations
3	M/s Bharti Airtel Ltd (Earlier	Provision of Internet connectivity resulting in
	M/s Bharti Televenture Ltd)	unauthorized resale of Internet services
4	M/s C-DAC, Noida	Provision of Internet connectivity resulting in unauthorized resale of Internet services
5	M/s City Online Services Limited	Provision of Internet connectivity resulting in unauthorized resale of Internet services
6	M/s Data Infosys Limited	Sub- Leasing of License/Service provisioning
U	W/s Data Illosys Lillited	and Billing by Franchisee Company
7	M/s E-Com Opportunities Pvt. Ltd	Unauthorized Internet gateway using foreign satellite
8	M/s Eronet Broadband Service India Pvt. Ltd	Providing Services beyond the service area
9	M/s Five Network Solution	Sub- Leasing of License/Service provisioning
10	(India) Limited	and Billing by Franchisee Company
10	M/s Growth Compusoft Exports Limited	Providing Services beyond the service area
11	M/s GSM Online Internet	Sub- Leasing of License/Service provisioning
	Services Pvt. Ltd.	and Billing by Franchisee Company
12	M/s Harisree cablenet Pvt. Ltd	Providing Services beyond the service area
13	M/s ICENET.Net Ltd	Sub- Leasing of License/Service provisioning and Billing by Franchisee Company
14	M/s IKF Technologies Limited	Sub- Leasing of License/Service provisioning
		and Billing by Franchisee Company & ISP not
		having WPC clearance for the tower in the
		network
15	M/s ISP Solutions (India) Pvt.	Providing Services beyond the service area
	Ltd	,
16	M/s Kappa Internet Services	Providing Services beyond the service area
	Private Limited, (Earlier M/s	,
	Kappa Infotech Private Limited)	
17	M/s My-Net Services India	Provision of Internet connectivity resulting in
	Private Limited	unauthorized resale of Internet services
18	M/s Netcom Online Solutions India Pvt Ltd	ISP not having WPC clearance for the tower in the network
10		
19	M/s Noida Software Technology Park Limited	Sub- Leasing of License/Service provisioning and Billing by Franchisee Company
20	M/s Pipetel Communications Pvt	Sub- Leasing of License/Service provisioning
20	Ltd	and Billing by Franchisee Company
L	Liu	and Diffing by Francisco Company

Sr.	Name of the Licensee	Nature of violation
No.	25/25/	
21	M/S Primenet Global Ltd	Provision of Internet connectivity resulting in
		unauthorized resale of Internet services
22	M/s Railtel Corp. Of India Ltd	Provision of Internet connectivity resulting in
		unauthorized resale of Internet services
23	M/s Rainbow Communications	Providing Services beyond the service area
	(India) Pvt Ltd	
24	M/s Readylink Internet Services	Providing Services beyond the service area
	Covai Private Limited	,
25	M/s Reliance Communications	Provision of Internet connectivity resulting in
	Infrastructure Ltd	unauthorized resale of Internet services
26	M/s SIFY Technologies Limited	Sub- Leasing of License/Service provisioning
		and Billing by Franchisee Company
27	M/s Spectrum Soft Tech	Providing Services beyond the service area
	Solutions Pvt. Ltd	
28	M/s SREE SREE Infotainment	Providing Services beyond the service area
	Pvt. Ltd.,	,
29	M/s SwissFone India Ventures	Providing Services beyond the service area
	(P) Ltd	,
30	M/s Tata Communications	Provision of Internet connectivity resulting in
	Limited (Earlier M/s Videsh	unauthorized resale of Internet services
	Sanchar Nigam Limited	
31	M/s Trak Online Net India (P)	Sub- Leasing of License/Service provisioning
	Limited	and Billing by Franchisee Company
32	M/s Vebtel Obconic Internet	Providing Services beyond the service area
	Protocal Pvt. Ltd.	,
33	M/s Virtela India Pvt Ltd	Providing Services beyond the service area
		&Billing of Customer of ISP is being done
		outside of India
34	M/s World Gate Networks Pvt	Unauthorized Internet gateway using foreign
	Ltd	satellite
